

**Factual & Action Taken Report of the Joint
Committee**

In Hon'ble National Green Tribunal (CZ)

O.A. 15 of 2022 order dated 17.02.2022

Mangilal Mewada

Vs

State of Madhya Pradesh & Ors.

JOINT COMMITTEE REPORT

In compliance of the Hon'ble NGT order dated 17.02.2022 in O.A. No. 15/2022 (CZ) in the matter of Mangilal Mewada Vs State of Madhya Pradesh & Ors., a joint committee of following officials held field visit on 8th March 2022 to verify the claims made by the petitioner and take the stock of factual status and action taken by the concerned authorities.

1. Shri Sunil Kr Meena, Scientist "D", CPCB, RD Bhopal
2. Shri Brajesh Sharma, Regional Officer, MPPCB, Bhopal
3. Smt. Shaifali Jain, Naib Tehsildar, Sehore

To represent the unit M/s Jayshri Gayatri Food Products Ltd, Sehore, Sh. Kishan Modi, MD, Sh. C. P. Pandey, Director and Sh. Amit Kuklod, Manager were present. The petitioners Sh. Mangilal Mewada along with the residents of nearby Pipaliyameera village were present during the field visit of the non-perennial drain in which allegation of effluent discharge was made by the petitioner.

1.0 Factual Status:

To verify the factual status, the joint committee visited the non-perennial drain flows adjacent to the unit i.e. M/s Jayshri Gayatri Food Products Ltd, Sehore (located at GPS location 23.166253, 77.136195). The overflow of Barkhedi dam flows in this drain. The 500KLD UASB with tertiary treatment system (UF+RO) ETP situated at (GPS location 23.14876, 77.1372) distance of about 2kms (aerially) & about 3 kms (road distance) from unit was also visited to check the status of completion of construction and commissioning. Satellite image is enclosed as **Annexure-I**.

Observations regarding the ETP (500KLD):

1. The 500KLD UASB technology based ETP has following unit operations with their capacity:

S.NO.	Unit operation	Capacity
1.	Screen Chamber & Fat trapper	08 KL
2.	Equalization tank	450KL

3.	UASB reactor	3000KL
4.	Primary clarifier	150KL
5.	Aeration tank	750KL
6.	Secondary clarifier	150KL
7.	Filter feed tank	25KL
8.	Ultra-Filtration	50KL
9.	Reverse Osmosis	20KL/hr
10.	RO permeate tank	80KL
11.	RO reject tank	70KL

ETP unit operation details are enclosed as **Annexure-II**.

2. The civil work was completed and UF & RO installation work was ongoing with a schedule of completion within 2 days i.e. 10.03.2022. The pipeline of 4" diameter & 2.8KMs length is laid to pump the effluent from unit to ETP for treatment. The return pipeline to carry the treated RO water to plant for use in boiler and process is also laid and completed. As proposed the RO reject water shall be utilized in floor cleaning, dust suppression. The filling of UASB tank with media i.e. Cow-dung was ongoing and scheduled to complete by 09.03.2022. The ETP designed on the 60000mg/l COD load that will result in huge quantity of biogas generation. The bio-gas collection system work was in progress with scheduled completion in next 3 days i.e. 11.03.2022. Unit has planned to utilize the biogas in boiler to reduce the use of coal as fuel. The ETP is situated on higher elevation and has a distance of 200mtrs and 550mtrs from the Bhagwanpura dam & Barkhedi dam water line respectively. Due to hard strata of the area, ETP units are constructed on elevation. The civil, mechanical, plumbing and electrical installation work is completed. Partial work related to biogas collection system, UF, RO installation are few of the on-going works that may be completed within 4-5 days' time. Looking into the progress observed the ETP may be commissioned to stabilize the system by 13.03.2022.
3. As per the individual units of ETP, with current average effluent generation of 150KLD, the UASB (3000KL capacity) has 20days of retention time.

4. On field laboratory for basic parameters viz. DO, BOD, COD is established at ETP area and one on-line continuous water quality monitoring system is also installed. The server connectivity shall be provided to MPPCB on ETP commissioning.

Observations on the discharge in non-perennial drain:

1. The unit (M/s Jayshri Gayatri Food Products Ltd, Sehore) is located at Khasra No. 279/3/1, 279/3/2, 279/3/3, 279/3/4, Village - Pipaliyameera, Tehsil - Sehore, Distt. Sehore. Total land area is 0.356 Ha. The nearest village Pipaliyameera is situated at approx. 1.20 km away from the unit.
2. On the day of field visit i.e. 8.3.2022, the unit was **not operational** as in compliance of MPPCB closure direction u/s 33A of Water (P&CP) Act 1974 dated 19.01.2022; the Madhya Pradesh Electricity Board (MPEB) disconnected the power connection on 26.02.2022.
3. The non-perennial drain flows adjacent to the unit, was found dry in a length of 2.5kms i.e. upto village Pipaliyameera. This drain along with the overflow of Bhadwanpura dam confluence near village boundary and flows towards Sehore and joins Seewan river.
4. The drain bed was found dry with whitish layer all along the length. This layer of whitish material is nothing but the solids of wastewater of unit. This confirms that the unit was discharging their partially treated wastewater in the drain. The old ETP (200KLD) was based on the aeration technology and was in poor condition. The effluent was found discharged in adjacent land.
5. Petitioner and villagers stated that this industrial discharge of wastewater has damaged the water quality of their wells and raised issue of drinking water for villagers & livestock. To verify the fact the water sample of one of the well (as claimed polluted) was collected by MPPCB, Bhopal for analysis. Copy of the analysis report revealed that the sample is having slight color and other parameters are within the prescribed limits. Copy of the report is enclosed as **Annexure-III**.

Observation on the unit

1. There are 02 boilers of 12TPH & 8TPH capacity with bag filters and 30m stacks height is established. Coal & wood briquette are used as fuel.
2. The coal and briquette storage needs to be improved to curtail the fugitive emission.
3. The porthole for monitoring was not provided as per the CPCB guideline.
4. There were many points observed in boiler area where safety of workers was ignored.
5. The dust collection system at bag filter was not proper and handle manually that may result in rise of fugitive emission.
6. The old ETP need to be cleaned up on commissioning of the new ETP and need to be used for storage of the wastewater generated from the unit. A preliminary fat removal system may be developed at old ETP.

2.0 Action taken

1. The unit was consented by MPPCB for the production of Cheese - 182.50 MTA, Paneer - 365 MTA and Pasteurized Milk -1825 KLA. The Consent to Operate was expired on 31/05/2019. Unit was operational since then without renewal of the CTO and permission for the expansion.
2. A closure direction under section 33 "A" of water (Prevention and Control of Pollution) Act 1974 was issued by MPPCB to the unit on dated 19/01/2022 for discharge of wastewater outside premises and not obtaining valid consent for operation of industry. Unit has also increased the production capacity and investment without obtaining prior permission of the Board. Copy of the closure direction is enclosed as **Annexure-IV**.
3. Further, an environmental compensation of Rs **1,20,50,000/-** (Rs. One Crore Twenty Lacs Fifty Thousand) was imposed on the unit for violation period from 01/06/2019 to 19/01/2022 as per the CPCB methodology on Environmental compensation submitted in Hon'ble NGT OA 593/2017.

4. Later, this matter was heard by Hon'ble NGT in O.A. 15 of 2022 in present case and this committee was constituted. Further vide I.A. 23/2022 filed by Jayshri Gayatri Foods in Hon'ble Tribunal, agreed to pay the 50% of the environmental compensation imposed by the MPPCB.

Wherein Hon'ble Tribunal directed as "*appellant to approach the office of SPCB and if he is ready to pay the amount as stated above, may deposit to the office of the Pollution Control Board and in case it is paid, the SPCB shall pass an appropriate order and inform the tribunal.*" Copy of the order dated 4.3.2022 in Appeal no. 2/2022 (I.A. 23/2022) is enclosed as **Annexure-V**.

5. In compliance of the order, M/s Jayshri Gayatri Foods deposited Rs 60,00,000/- on dated 07/03/2022 as 50% of the total EC of 1,20,50,000/-.

6. Further, it was opined by the committee to impose Environmental compensation upto 25.02.2022 from the issuance of closure direction i.e. 19.01.2022 for operating the unit in non-compliance of the direction.

3.0 Environmental compensation:

Calculation of Environmental Compensation on M/s Jay Shri Gayatri Food Products Ltd. for violation period 19/01/2022 to 25/02/2022. The EC was assessed based on the CPCB methodology of EC assessment:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC is Environmental Compensation in Rs.

PI = Pollution Index of industrial sector

N = Number of days of violation took place

R = A factor in Rupees for EC

S = Factor for scale of operation

LF = Location factor

(i) Pollution Index of Industrial Sector (PI) : **80**

(ii) Number of days of violation took place (N) :

Date of closure notice issued by MPPCB : 19/01/2022 (a)

- Date on which production has stopped : 25/02/2022 (b)
 No. of days of violation = (a) – (b) = **38** days
- (iii) Factor in Rs. for EC (R) : **250**
 R is a factor in Rupees, which may be a minimum of 100 and maximum of 500. Hence, R is taken as 250, as it a case of violation.
- (iv) Factor for scale of operation (S) : **0.5**
 M/s Jay Shri Gayatri Food Products Ltd., is a small scale industry. Thus, the factor for scale of operation is taken as 0.5 for small scale industry.
- (v) Location factor (LF) : **1.25**
 Population of Sehore as per Census 2011 is 1.09 Lakhs and the industry lies within 10km distance from the boundary of Municipal Council, Sehore. Thus, the location factor is taken as 1.25.
- Thus,
 $EC = PI \times N \times R \times S \times LF$
 $EC = 80 \times 38 \times 250 \times 0.5 \times 1.25$
EC= Rs 4,75,000/-

4.0 Comment on New ETP commissioning

As the average waste water generation of the unit is 150KLD **(Copy of the letter is enclosed as Annexure-VI)**. The new ETP of 500KLD has UASB of 3000KL capacity; that on average flow will provide nearly 20days of retention. The civil, mechanical, plumbing and electrical installation work is completed. Partial work related to biogas collection system, UF, RO installation are few of the on-going work that may be completed within 4-5 days' time. And as per the tentative schedule provided by the unit representative, the completion of the ETP will be done on or before 15.3.2022.

Considering the perishable items produced by the unit and available sufficient retention time; unit may be allowed to operate the unit on restricted production capacity (may be upto 100KLD effluent generation) till the ETP gets stabilized or trial completes.

5.0 Recommendations

- i. Unit needs to deposit the rest of the EC amount of Rs. 60,50,000/- along with the EC amount of Rs. 4,75,000/- for non-complying the MPPCB closure direction.
- ii. Unit shall complete the stabilization of the ETP and start full capacity operation after obtaining the requisite approval from the MPPCB.
- iii. Unit shall clean up the old ETP and use it as pre-clarifier unit. The unit shall clean up the area near to ETP where wastewater was found accumulated.
- iv. Unit shall clean the drain bed at a depth of 1ft to remove the whitish deposition of the wastewater solids.
- v. Unit shall provide sufficient drinking water facility in the affected nearby village including the need of the livestock.
- vi. As the 02 waterbodies are near to the ETP, it is recommended that unit shall monthly monitor the water quality and submit the report to MPPCB; also install PTZ camera and garland drain around the ETP to avoid any overflow of untreated effluent in water body.
- vii. Unit shall provide porthole at proper height of the stack as per the CPCB guideline and take appropriate safety measures in the boiler & plant premises.
- viii. Unit shall submit a time bound action plan to MPPCB for cleaning of the drain bed from unit to village (upto 2 kms) and installation of 03 ROs of adequate capacity in village Pipaliyameera for drinking water.


(Shaifali Jain)
Naib Tehsildar
Sehore


(Brajesh Sharma)
Regional Officer
MPPCB Bhopal


(Sunil Kr Meena)
Scientist "D"
CPCB, RD Bhopal

Google map showing location of industry, newly constructed ETP, village Pipaliyameera, nallah d/s of industry & dam



**Photographs of Joint Committee Inspection of M/s Jayshri Gayatri Food Products Ltd.
on 08/03/2022**



Process flow diagram of new 500 KLD ETP of M/s Jayshri Gayatri Food Products Ltd.



Equalization tank of ETP



Screening chamber/fat trap unit



Aerator tank



Capacity of equalization tank and aeration tank



RO and Ultrafiltration unit



RO & UF unit



ETP laboratory



Online treated water quality monitoring system installed at ETP



Joint committee and the representatives of industry



Joint committee with the locals of village Pipaliyameera alongwith the Petitioner



Joint committee with the locals of village Pipaliyameera alongwith the Petitioner



Joint committee walking through the bed of seasonal nallah d/s of industry



Joint committee at the backside of the industry



Bag filter system provided for control of air pollution



23.16711°N 77.13652°E
08.03.2022 17:38

Joint committee during inspection at the old ETP unit installed of the industry



23.1672°N 77.1368°E
08.03.2022 17:39

Joint committee during inspection at the old ETP unit installed of the industry

**Basic Details of
Effluent Treatment Plant at
Jayshri Gayatri Food Products Private Limited
Sehore – M.P.**

Wastewater Generation

Milk Handling capacity of the dairy: 5,00,000 Liters/day

Effluent Generation ratio: 1:1

Daily effluent generation: 5,00,000 Liters/day

The process wastewater is generated from :

- 1) CIP and cleaning of process equipment,
- 2) Cleaning of storage vessels and utensils
- 3) Floor washing
- 4) Crete / Can washing, Tanker cleaning

The wastewater consists the milk components like carbohydrates, proteins, fats etc. and cleaning chemicals like caustic soda, nitric acid soaps and detergents.

Utility Wastewater: streams like filter / softener back wash, RO rejects, cooling tower bleed water, boiler blow down etc. are also generated.

Sewage: It is generated from toilets and canteen.

Effluent Composition

The dairy effluent mainly contains :

- 1) Suspended / colloidal organic milk components like fat and other milk solids,
- 2) Dissolved organic milk components like carbohydrates and proteins and
- 3) Dissolved organic / inorganic solids of cleaning chemicals like soap / caustic soda / nitric acid etc.

Effluent Characteristics

parameter	Raw Effluent	After Anaerobic	After Aerobic OR Treated Effluent
Flow	500 m ³ /d	500 m ³ /d	500 m ³ /d
pH	4.0 – 9.0	7.0 – 8.5	7.0 – 8.5
Temperature	< 40° C	< 35° C	< 35° C
Chemical Oxygen demand	20,000 mg/L	< 1,500 mg/L	< 100 mg/L
Biochemical Oxygen demand	14,000 mg/L	< 600 mg/L	< 20 mg/L
Free Oil & Grease	350 mg/L	< 20 mg/L	< 10 mg/L
Total Suspended Solids	500 mg/L	< 50 mg/L	< 50 mg/L

Effluent Treatment Philosophy

- The plants must be extremely reliable and consistent in performance.
- The plants must be simple in design, construction, operation, maintenance and trouble shooting.
- The plant must destroy all the pollutants and not convert it to another form
- The plant should recover useful by products while treating the wastewater
- The capital cost must be low and operation cost must be zero or low.
- Locally available man power (without any special technical knowledge and skills) can operate the plant.

Effluent Treatment Process

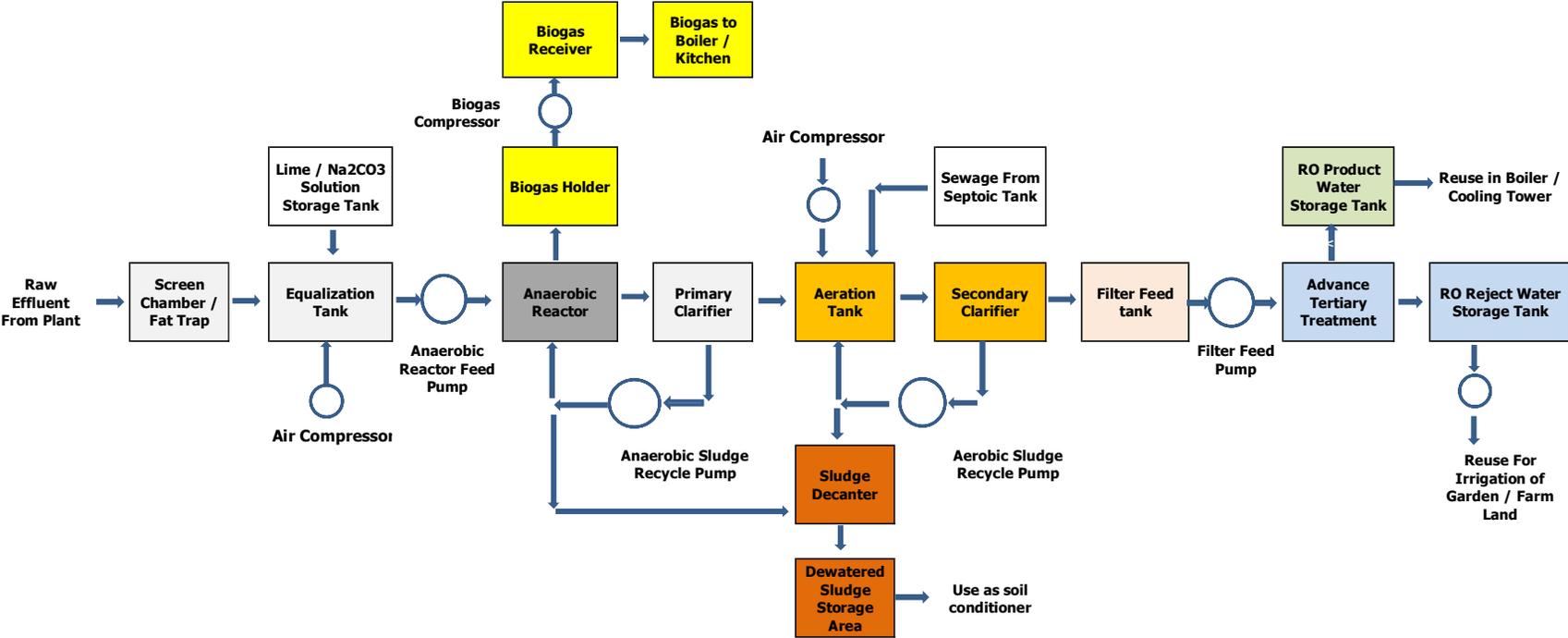
We have finalized an effluent treatment scheme on following logic:

- Direct degradation of raw effluent with 20,000 mg/L COD by anaerobic process to reduce COD level below 1,500 mg/L,
- Treatment of Anaerobically treated effluent in aerobic process to achieve disposal norms.
- Giving tertiary treatment treated effluent and generate approx. 200 m³/d reclaimed water for reuse in boiler and cooling tower.

Process Flow Diagram is enclosed in next sheet



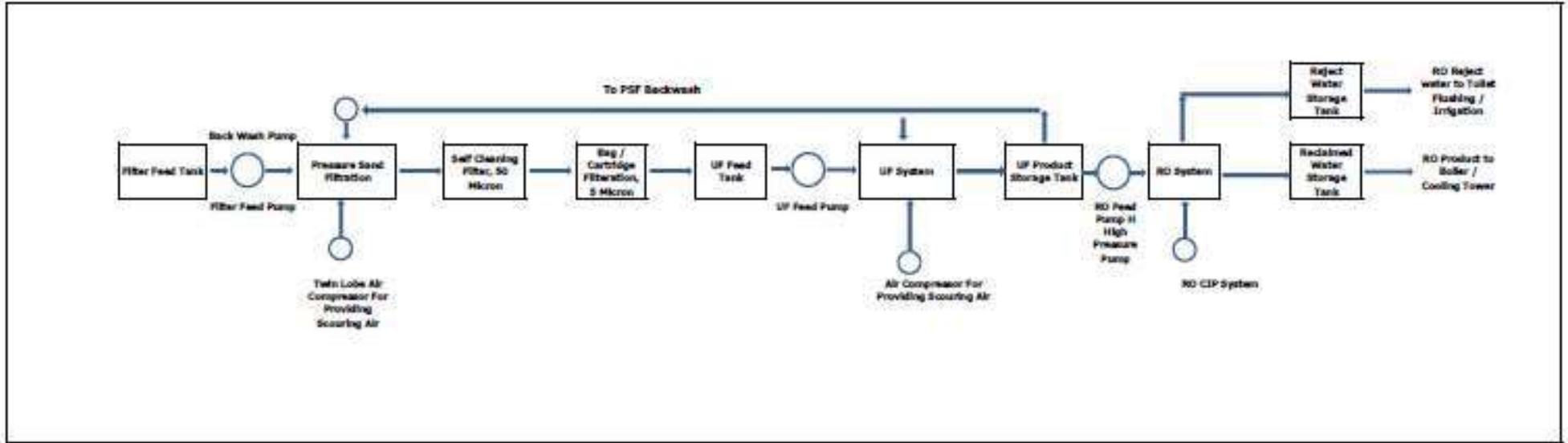
Process Flow Diagram For Proposed ETP



Jayshri Gayatri Food Products Private Limited



Process Flow Diagram For Advanced Tertiary Treatment Process



Effluent Treatment Process :

- The ETP shall contain following unit processes / operations:
- **Pre Treatment:** It includes Bar screen cum Grit chamber and O & G (Free fat) Trap
- **Equalization tank:** For collection of raw effluent generated from plant for homogenization of the quantity and quality.
- **Anaerobic biological treatment:** For removal of most of the suspended and dissolved organic impurities – It includes an Up Flow Anaerobic Sludge Blanket Reactor (UASBR) followed by a settling tank.
- **Aerobic biological treatment:** For polishing of aerobically treated effluent to achieve statutory disposal norms – It includes an Aeration Tank followed by a Settling tank.

Advanced Tertiary treatment:

It is required for further purification of treated effluent to generate reclaimed water

It includes:

Dual media pressure filter,

Two stage micron filtration System,

Ultra-filtration system and

Reverse Osmosis system

Our scheme has resulted in:

- Elimination of chemical addition,
- Chemical sludge generation
- Low power consumption in aerobic treatment,
- Lower excess biomass (waste sludge)
- Simplicity in operations,
- Less number of treatment units,
- Lower requirement of space and
- Lower capital investment / O&M Cost

Sr. No	Name Of Unit	Qty	Volume (m³)
1.	Bar screen chamber & Oil and Grease Trap	1	8.0
2.	Equalization Tank	1	450
3	Up flow Anaerobic sludge blanket Reactor	1	3,000
4	Primary Clarifier (Tube settler type)	1	150
6	Aeration tank	1	750
7	Secondary Tube settler	1	150
8	Filter feed tank.	1	25
9	UF Feed Tank	1	50
10	U F product storage tank	1	50
11	R O treated water tank	1	80
12	R O reject water tank	1	70

Up Flow Anaerobic Sludge Blanket Reactor



Anaerobic Reactor (UASB)



**Three Phase Separator
(internal view)**



Effluent Feeding System (External View)



**Feed Distribution System
(Internal view)**



Activated Sludge Process

Central Laboratory

**M.P. Pollution Control Board, Bhopal [M.P.]**

E/5, Arera Colony, Paryawaran Parisar, Bhopal – 462016
Ph. NO. 0755-2466191, email: cl_mppcb@rediffmail.com



TC-8568

Test Report

Issue No. 510
Issue Date 11/03/2022

Report No.319

Sample from:

Reference :

Sample Description:

Regional Office, M.P. Pollution Control Board, Bhopal.
Letter No.869 Dated 09/03/2022

Water Sample

1.DUG Well Water Sample of Shri Khushilal Mewada House at Village-Pipaliya
Meera Dist-Sehore.

Sample Container:

Polyethylene bottle

Sample Volume:

1x 2 ltr

Sampling by ~~CL~~/Customer:

Regional Office, M.P. Pollution Control Board, Bhopal.

Sampling date:

08/03/2022

Received on:

09/03/2022

Date of Analysis:

09/03/2022

Sampling Method/Plan:

APHA, 23rd Edition, 2017 Method 1060

Environmental Condition:

Sunny

Preservation status:

Preserved as per Protocol

Visual Observations

1.

1 Color

Muddy

2 Appearance

Turbid

3 Odour

No Odour Observed

S. No.	Analyte Tested	Unit	Method No:- APHA, 23 rd Edition, 2017	Results
1.	pH	pH Unit	4500 pH ⁺ B	7.37
2.	Conductivity	µmhos/cm	2510 B	850.7
3.	Turbidity	NTU	2130-B	42.1
4.	Total Solid	mg/l	2540-B	758
5.	Total Dissolved Solid	mg/l	2540-C	642
6.	Suspended Solid	mg/l	2540 - D	116
7.	Chloride	mg/l	4500-Cl ⁻ B	65.55
8.	COD	mg/l	5220B	19.04
9.	Total Alkalinity	mg/l	2320 B	322
10.	Total Hardness	mg/l	2340 C	384
11.	Calcium Hardness	mg/l	3500 Ca B	284
12.	Magnesium Hardness	mg/l	2340 B	100
13.	Ammonical Nitrogen	mg/l	4500-NH ₃ F	BDL
14.	Nitrite	mg/l	4500-NO ₂ B	BDL
15.	Nitrate	mg/l	4500-NO ₃ B	15.30
16.	Phosphate	mg/l	4500-PD	BDL
17.	Sulphate	mg/l	4500 - SO ₄ ⁻² E	29.76
18.	Flouride	mg/l	4500 - FD	0.96
19.	Sodium	mg/l	3500 Na B	12.12
20.	Potassium	mg/l	3500 K B	0.68
21.	Boron	mg/l	4500-B B	BDL
22.	BOD	mg/l	IS 3025[Part 44]:1993[First Revision]	Under Process

Remark: 1. No statutory liability accepted for samples not collected by M.P.P.C.B.

2. The results relate only to the items tested

3. The report shall not be reproduced except in full without permission of Incharge Central Laboratory,
MP, Pollution Control Board, Bhopal

4. Any other: BDL- Below Detection Limit.

(Dr. Alok Saxena)
Authorized Signatory
Chief Chemist

Central Laboratory MPPCB Bhopal
Page 1 of 2



Central Laboratory
M.P. Pollution Control Board, Bhopal [M.P.]

E/5, Arera Colony, Paryawaran Parisar, Bhopal – 462016
Ph. No. 0755-2466191, email: cl_mppcb@rediffmail.com

Test Report

Report No.319

Issue Date 11/03/2022

Sample from:

Regional Office, M.P. Pollution Control Board, Bhopal.

Reference :

Letter No.869 Dated 09/03/2022

Sample Description:

Water Sample

1.DUG Well Water Sample of Shri Khushilal Mewada House at Village-Pipaliya
Meera Dist-Sehore.

Sample Container:

Polyethylene bottle

Sample Volume:

1x 2 ltr

Sampling by CL/Customer:

Regional Office, M.P. Pollution Control Board, Bhopal.

Sampling date:

08/03/2022

Received on:

09/03/2022

Date of Analysis:

09/03/2022

Sampling Method/Plan:

APHA, 23rd Edition, 2017 Method 1060

Environmental Condition:

Sunny

Preservation status:

Preserved as per Protocol

Visual Observations

1.

1 Color

Muddy

2 Appearance

Turbid

3 Odour

No Odour Observed

S. No.	Analyte Tested	Unit	APHA, 23 rd Edition, 2017, Method No:-	Results
1.	Appearance*	-	-	Turbid
2.	Color*	(Hazens)	2120-B	70
3.	Odour*	Threshold no	2150 B	No Odour Observed
4.	Calcium*	mg/l	3500Ca B	113.74
5.	Magnesium*	mg/l	2340 B	24.32
6.	Fixed Dissolved Solid*	mg/l	2540 E	#
7.	Total Kjeldhal Nitrogen*	mg/l	4500-N _{org} B	4.2

Remark : 1. No statutory liability accepted for samples not collected by M.P.P.C.B.

2. The results relate only to the items tested

3. The report shall not be reproduced except in full without permission of Incharge Central Laboratory, MP. Pollution Control Board, Bhopal

4. Any other: #- Instrument out of order, *Parameter not covered in ISO 17025:2017

(Dr. Alok Saxena)
Authorized Signatory
Chief Chemist

Central Laboratory MPPCB Bhopal
Page 2 of 2

End – of – Report

क्षेत्रीय कार्यालय

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

पर्यावरण परिसर, ई-5 अरेराकॉलोनी, भोपाल- 462016

(0755) 2466392. Fax No. 0755-4278342E-mail: romppcb_bpl@rediffmail.com

क्रमांक 294 /क्षे.का./प्रनिबो/2022

भोपाल, दिनांक 19 / 01 / 2022

प्रति,

अधिगृहिता,

मे. जयश्री गायत्री फूडप्रोडक्ट्स प्रा.लि.

ग्राम-पिपल्यामीरा, तहसील-सीहोर,

जिला-सीहोर- 4660011

ई-मेल-info@jayshrigayatrifood.com

विषय:- जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33 "क" के अंतर्गत उद्योग बंद करने के निर्देश।

- संदर्भ:- 1) बोर्ड का नोटिस पत्र क्र. 2698 दिनांक 19/07/2021
 2) उद्योग का पत्र क्र. JGF/MPPCB/21-2222/01 दिनांक 30/07/2021
 3) उद्योग का निरीक्षण दिनांक 06-07-2021 तथा 08-12-2021
 4) उद्योग का निरीक्षण दिनांक 19-01-2022

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1. यह कि म.प्र. प्रदूषण नियंत्रण बोर्ड का गठन जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 4 के अंतर्गत हुआ है तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 के उत्तरदायित्वों को भी निर्वहन कर रहा है।
2. यह कि आपका उद्योग मे. जयश्री गायत्री फूडप्रोडक्ट्स प्रा.लि., ग्राम-पिपल्यामीरा, तहसील-सीहोर, जिला-सीहोर में स्थापित है तथा उद्योग को बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-25/26 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-21 के तहत मिल्क आधारित उत्पाद निर्माण हेतु सशर्त सम्मति प्रदत्त की गई है, जिसकी वैधता दिनांक 31-05-2019 तक थी।
3. यह कि बोर्ड द्वारा प्रदत्त जल सम्मति पत्र में उल्लेखित शर्त अनुसार उद्योग को दूषित जल प्रदूषण नियंत्रण हेतु दूषित जल उपचार संयंत्र की स्थापना करना, इसका सतत संचालन एवं संधारण करना तथा दूषित जल को निर्धारित मानको तक उपचारित कर परिसर में उपयोग करना अनिवार्य है।
4. यह कि उद्योग के निरीक्षण दिनांक 06/07/2021 को निम्न अनियमितताए पायी गयी:-
 - परिसर में स्थित दूषित जल उपचार संयंत्र (क्षमता-200 केएलडी) उपयुक्त रूप से संचालित नहीं पाया गया। एरेशन टैंक में उपरी सतह पर स्लज का भराव देखा गया।
 - उद्योग के दूषित जल का निस्तारण पाइप लाइन के माध्यम से परिसर के बाहर समीपस्थ भूमि में निस्तारित होना पाया गया एवं

भूमि पर भंडारित पाया गया तथा उद्योग से सटे नाले में औद्योगिक दूषित जल का भराव पाया गया।

- उद्योग द्वारा नवीन दूषित जल उपचार संयंत्र को पूर्ण कर संचालन प्रारंभ नहीं किया गया है।
- उद्योग के निरीक्षण के दौरान एकत्रित किये गए उपचारित जल नमूनों के विश्लेषण रिपोर्ट अनुसार एकत्रित उपचारित जल नमूनों में COD तथा BOD का स्तर निर्धारित मानकों से ज्यादा पाया गया है।

5. यह कि उद्योग को बोर्ड द्वारा उक्त कारणों से पत्र क्र. 2698 दिनांक 19/07/2021 को जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 की धारा 33 क अंतर्गत नोटिस जारी किया गया तथा उद्योग को दूषित जल उपचार करने हेतु निर्देशित किया गया था।
6. यह कि उद्योग द्वारा इस संबंध में पत्र क्र. JGF/MPPCB/21-2222/01 दिनांक 30/07/2021 द्वारा प्रस्तुत उत्तर अनुसार औद्योगिक दूषित जल के उपचार एवं परिसर में उपयोग करने संबंधी करने की कार्यवाही की जानकारी दी गयी है।
7. यह कि उद्योग का निरीक्षण दिनांक 08/12/2021 को पुनः करने पर समीपस्थ नाले में औद्योगिक दूषित जल तथा परिसर के बाहर भूमि पर औद्योगिक दूषित जल का निस्त्राव पाया गया।
8. यह कि उद्योग को दूषित जल के उपयुक्त उपचार करने एवं परिसर के बाहर निःस्त्राव न करने के संबंध पूर्व में पत्र दिनांक 08-01-2018, 09-05-2018, 24-08-2019, 15-10-2019 एवं 06-11-2020 द्वारा नोटिस दिये गये हैं। जिसका संतोषजनक प्रतिउत्तर प्राप्त नहीं हुआ है। उद्योग के निरीक्षण दिनांक 19-01-2022 को निम्न अनियमितताएँ पायी गयीं:-

- परिसर में स्थित दूषित जल उपचार संयंत्र (क्षमता-200 केएलडी) प्रभावी रूप से संचालित नहीं पाया गया एवं कलेक्शन टैंक, एरेशन टैंक तथा अन्य टैंकों में अत्याधिक मात्रा में स्लज का भराव पाया गया।
- उद्योग के दूषित जल का निस्तारण पाइप लाइन के माध्यम से परिसर के बाहर समीपस्थ भूमि में निस्तारित होना एवं भंडारित पाया गया तथा उद्योग से सटे नाले में औद्योगिक दूषित जल का भराव भी पाया गया।
- उद्योग द्वारा परिसर से लगभग 02 किलोमीटर दूरी पर नवीन दूषित जल उपचार संयंत्र 500 के.एल. क्षमता जो ऐरोबिक प्रणाली पर आधारित है का निर्माण कार्य अपूर्ण पाया गया।
- उद्योग द्वारा बिना सम्मति के उत्पादन क्षमता/प्लांट मशीनरी में वृद्धि की गई है। निरीक्षण के दौरान लिये गये छायाचित्र संलग्नक-01 अनुसार है।

9. यह कि उपरोक्त स्थिति में औद्योगिक दूषित जल से समीपस्थ क्षेत्र में प्रदूषण की स्थिति निर्मित हुयी है।

उपरोक्त से स्पष्ट है कि आपके द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्रावधानों का सतत् उल्लंघन किया जा रहा है। अतः जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 33 "क" के अंतर्गत बोर्ड को प्राप्त शक्तियों का प्रयोग करते हुये आपको निम्नानुसार निर्देश जारी किये जाते हैं:-

1. यह कि आप तत्काल प्रभाव से उद्योग का संचालन बंद कर दें।
2. यह कि अनुपचारित दूषित जल का परिसर के बाहर नालें में तथा समीपस्थ भूमि पर निस्त्राव तत्काल रोके तथा एकत्रित निस्त्राव की सफाई करावें।
3. यह कि संबंधित विभाग उद्योग को प्रदत्त जल प्रदाय, विद्युत प्रदाय एवं संबंधित सभी सुविधाओं को तत्काल प्रभाव से निलंबित कर दें।
4. उद्योग पुनः से तब तक उत्पादन प्रारंभ नहीं कर सकेगा जब तक कि उद्योग द्वारा वैध जल/वायु सम्मति प्राप्त नहीं कर ली जाती तथा दूषित जल उपचार हेतु सक्षम व्यवस्थायें स्थापित नहीं कर ली जाती हैं।

कृपया सूचित हो की बोर्ड के उपरोक्त निर्देशों का पालन न करने पर उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 41 के अन्तर्गत न्यायालय में विधिक प्रकरण दायर करने की कार्यवाही की जा सकती है।

कृपया पत्र की पावती भेजने का कष्ट करें।

म.प्र. प्रदूषण नियंत्रण बोर्ड के नाम
से आदेशानुसार

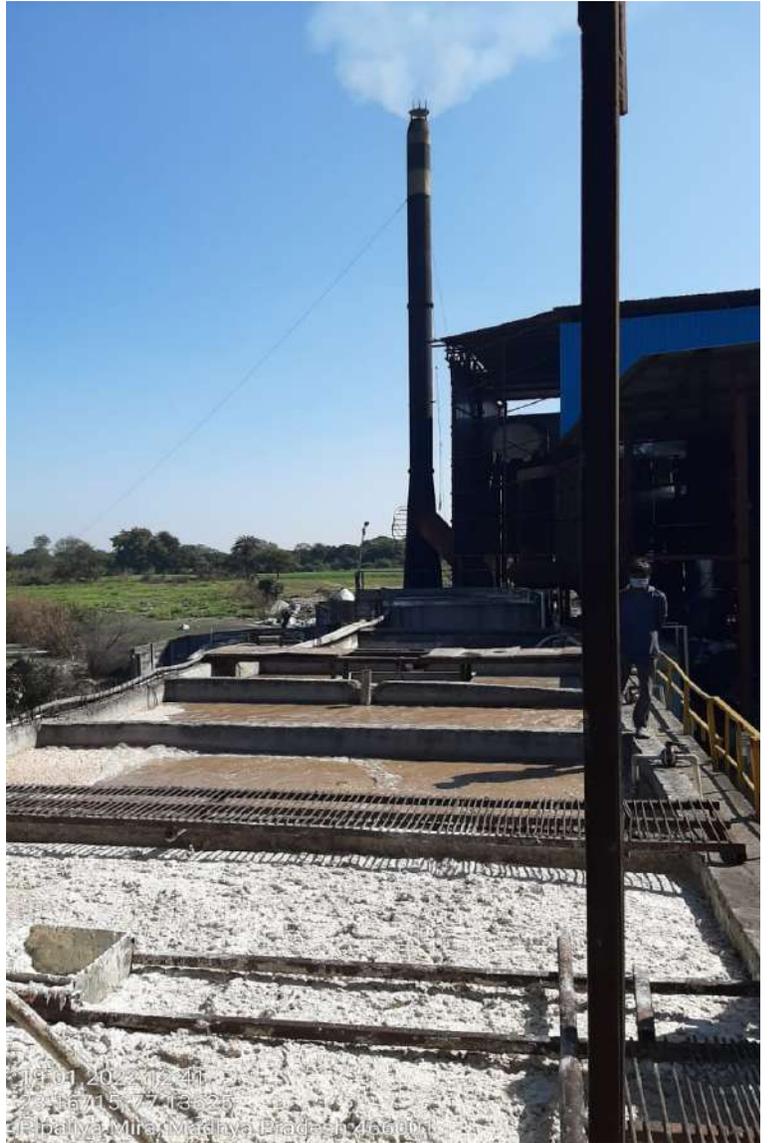
(बृजेश शर्मा)
क्षेत्रीय अधिकारी

पृ. क्रमांक /क्षे.का./प्रनिबो/2022 भोपाल, दिनांक / /2022
प्रतिलिपि-

1. स्टॉफ ऑफिसर, अध्यक्ष, म.प्र.प्रदूषण नियंत्रण बोर्ड की ओर सूचनार्थ।
2. सदस्य सचिव, म.प्र. प्रदूषण नियंत्रण बोर्ड भोपाल की ओर सूचनार्थ।
3. कलेक्टर जिला-सीहोर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
4. अधीक्षण यंत्री (ओ.एण्ड.एम.) मध्य क्षेत्र विद्युत वितरण कम्पनी लिमिटेड जिला सीहोर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। कृपया उक्त उद्योग को प्रदत्त विद्युत संयोजन विच्छेदित कर इस कार्यालय को तत्काल अवगत करावें।
5. महाप्रबंधक, जिला व्यापार एवं उद्योग केन्द्र जिला सीहोर की ओर सूचनार्थ।

(बृजेश शर्मा)
क्षेत्रीय अधिकारी

उद्योग में स्थित 200 के.एल. क्षमता का ई.टी.पी. दिनांक 19.01.2022



उद्योग परिसर के बगल में स्थित नाले में भरे दूषित जल नमूना एकत्रीकरण दिनांक 19.01.2022



उद्योग के पीछे स्थित खेत जिसमें उपचारित दूषित जल छोड़ा जाता है। दिनांक 19.01.2022



उद्योग के पीछे स्थित खेत में छोड़े जा रहे उपचारित दूषित जल के नमूना एकत्रीकरण दिनांक 19.01.2022

यू.ए.एस.बी. प्रणाली पर आधारित ऐनोरोबिक डाईजस्टर का जारी निर्माण कार्य | दिनांक 19.01.2022



ऐनोरोबिक उपचार प्रणाली पर आधारित 500 के.एल क्षमता का निर्माण कार्य अपूर्ण दिनांक 19.01.2022

Item No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

**Appeal No. 02/2022(CZ)
(I.A.No. 23/2022)**

Jayshri Gayatri Foods

Appellant(s)

Versus

MPPCB

Respondent(s)

Date of hearing: **04.03.2022**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Appellant (s) : Mr. Dharamveer Sharma, Adv.

For Respondent(s) : Ms. Parul Bhadoria, Adv.

ORDER

1. Challenge in this Appeal is the order dated 19.01.2022 passed by MPPCB. Learned counsel for the State Pollution Control Board, Ms. Parul Bhadoria and the Counsel who filed another Original Application relating to the same matter (O.A. No. 15/2022) sought a short time to file the objection and further requested that the matter should be listed on the date, when the Original Application is listed for hearing i.e. 28.03.2022.

I.A. No. 23/2022

Copy of the application be provided to the respondents, who in turn to file the objection if any. Learned counsel appearing for the Appellant has submitted that in light of the perishable items, he is ready to pay the 50 percent of the Environmental Compensation (EC) as imposed by the State Pollution Control Board and on that condition the suitable order may be passed. The Appellant is directed to approach the office of the State Pollution Control Board and if he is ready to pay the amount as stated above, may deposit to the office of the

Pollution Control Board and in-case it is paid, the State Pollution Control Board shall pass an appropriate order and inform the Tribunal.

List it on **28th March, 2022.**

Sheo Kumar Singh, JM

Dr. Arun Kumar Verma, EM

04th March, 2022
Appeal No. 02/2022(CZ)
PN



JAYSHRI GAYATRI

FOOD PRODUCTS PVT. LTD.

Ref JGF/22-B/008

Date 11/03/2022

Jayshri Gayatri Food Products Private Limited				
Effluent Generation Record				
Sr.no	Date	Milk Procured in Itrs	Total Product	Total Effluent Generated in Itrs
1	06 January 2022	80000	Paneer	140000
			Butter	
			Cheese	
			Powder	
2	07 January 2022	75000	Paneer	120000
			Butter	
			RTE	
			Powder	
3	08 January 2022	90000	Paneer	150000
			Butter	
			Cheese	
			Powder	
4	09 January 2022	80000	Paneer	140000
			Butter	
			Cheese	
5	10 January 2022	80000	Paneer	140000
			Butter	
			Powder	
6	11 January 2022	85000	Paneer	145000
			Butter	
			Cheese	
			Powder	
7	12 January 2022	65000	Paneer	110000
			Butter	
			RTE	
			Powder	
8	13 January 2022	70000	Paneer	120000
			Butter	
			RTE	
			Powder	
9	14 January 2022	80000	Paneer	140000
			Butter	
			Powder	
10	15 January 2022	90000	Paneer	150000
			Butter	
			Cheese	
			Powder	
Total Milk Procured - 795000 Itrs		Total Effluent Generated - 1355000 Itrs		

Sunil Kr. Tripathi
 For Jayshri Gayatri Food Products Private Limited
 Authorised Signature
 Sunil Kumar Tripathi

